

# Government of India



## INCOME-TAX DEPARTMENT

### ACKNOWLEDGEMENT

Received with thanks from RANI DEVI a return of income  
and/or return of fringe benefits in Form No. ITR 2 for assessment year 2008-09, having the following particulars.

PERSONAL INFORMATION	Name <u>RANI DEVI</u>		PAN <u>AIFHIPD1915911C</u>	
	Flat/Door/Block No <u>C/O. SRI R.P. SINGH</u>		Name Of Premises/Building/Village	
	Road/Street/Post Office <u>ROAD NO. 13,</u>		Area/Locality <u>PATEL NAGAR</u>	
	Town/City/District <u>PATNA</u>		State <u>Bihar</u>	
Designation of Assessing Officer (Ward/ Circle)				
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	<u>1,41,875-00</u>
	2	Deductions under Chapter-VI-A	2	
	3	Total Income	3	<u>1,41,875-00</u>
	3a	Current Year loss (if any)	3a	<u>-</u>
	4	Net tax payable	4	<u>NIL</u>
	5	Interest payable	5	<u>-</u>
	6	Total tax and interest payable	6	<u>-</u>
	7	Taxes Paid	7	
	a	Advance Tax	7a	<u>-</u>
	b	TDS	7b	<u>-</u>
c	ICS	7c	<u>-</u>	
d	Self Assessment Tax	7d	<u>-</u>	
e	Total Taxes Paid (7a+7b+7c+7d)	7e	<u>NIL</u>	
8	Tax Payable (6-7d)	8	<u>NIL</u>	
9	Refund (7e-6)	9	<u>NIL</u>	
COMPUTATION OF FRINGE BENEFITS AND TAX THEREON	10	Value of Fringe Benefits	10	
	11	Total fringe benefit tax liability	11	
	12	Total interest payable	12	
	13	Total tax and interest payable	13	
	14	Taxes Paid	14	
	a	Advance Tax	14a	
	b	Self Assessment Tax	14b	
	c	Total Taxes Paid (14a+14b)	14c	
15	Tax Payable (13-14c)	15		
16	Refund (14c - 13)	16		

कार्यालय आयकर अधिकारी  
प्राप्ति  
01 MAR 2009  
सूचक - 11

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Seal and Signature of receiving official